



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,3rd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
40	WA/347/2022 B/O	JANASADHARAN NEWSPAPER EMPLOYEES UNION Versus THE STATE OF ASSAM AND 7 ORS.	MR S BORTHAKUR MR R SENSUA MR D BORAH	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
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12)	MR. S KHOUND	01-11-2022	To	03-11-2022
13)	MR. U SARMA	04-11-2022	To	04-11-2022
14)	MR. P K TIWARI	07-11-2022	To	11-11-2022
15)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
16)	MR. S SHARMA	03-11-2022	To	04-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
113	WP(C)/7003/2022 B/O	ARUP MALAKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
<u>ORDERS</u>				
114	WP(C)/4072/2022 WITH LAWAZIMA COURT'S ORDER, B/O	UTSAB DEB Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, G U
<u>HEARING</u>				
115	WP(C)/6328/2018 WITH WP(C)/4731/2015 (D/O) WITH WP(C)/6093/2016 (D/O) FIXED	SMTI SUMITRA DEWRY AND 60 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS A BUJARBARUAH MISS. A BARUAH	SC, ELEM. EDU GA, ASSAM MR. R. DHAR, SC, WPT & BC DEPARTMENT SC, FINANCE DEPTT. SC, BTC

LEAVE NOTE OF ADVOCATES FOR 03/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
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13)	MR. U SARMA	04-11-2022	To	04-11-2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-60), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
45	Cont.Cas(C)/600/2022 FIXED	ABDUR RAHMAN Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	
46	WP(C)/6920/2022 FIXED	CHAMPA BAISHYA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
47	WP(C)/6923/2022 BY SLIP	DHARMENDRA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
48	WP(C)/6937/2022 FIXED	ANU MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
49	WP(C)/7002/2022 B/O	MD. JAHAN UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	SC, CO OP
50	WP(C)/7004/2022 B/O	JAYNAL ABEDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR N AHMED	GA, ASSAM
51	WP(C)/7008/2022 B/O	ASSAM FORT Versus THE STATE OF ASSAM AND ANR	MR. A SARMA MR. K KALITA MR. LENTSO	SC, AGRI. DEPARTMENT
<u>ADMISSION</u>				
52	WP(C)/269/2020 FIXED	AJIT KUMAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	GA, ASSAM SC, REVENUE

ORDERS

53	WP(C)/1925/2009 FIXED, WITH OFFICE NOTE	A INDU DEVI,B JITENDRA NATH SARMA,B HIMAKSHI SHARMA AND ANR. Versus THE STATE OF ASSAM AND ORS	MR.K P SARMA MR.H DAS	MS.M HAZARIKA GA, ASSAM MR. P K ROY MR.P K DEKA MR.J K PARAJULI MR. S K CHAKRABORTY MR.D SAIKIA MR.R SARMA MR.H DEKA MR.C K S BARUAH SC, GMC SC, G M D A MR.L K SHARMA MR.N RAJKHOWA MR.M BURAGOHAIN
	WITH I.A.(Civil)/1113/2019 in WP(C)/1925/2009	BALENDRA NATH SARMA Versus THE STATE OF ASSAM AND 41 ORS	MR H DAS	GA, ASSAM SC, REVENUE SC, GMC
54	WP(C)/5689/2007	SRI JOYNATH SARMA AND ORS. Versus THE STATE OF ASSAM AND ORS.		MS.M HAZARIKA MR.S SAMARIA
55	WP(C)/6512/2007	JOYANTH SARMA and ORS. Versus THE GOVT. OF ASSAM and ORS.	MR.P K DEKA MR.J K PARAJULI MR.N RAJKHOWA	GA, ASSAM SC, GMC
56	WP(C)/2300/2010	JOYNATH SARMA and 30 ORS Versus THE STATE OF ASSAM AND ORS	MR.J K PARAJULI MR.C K S BARUAH MR.N RAJKHOWA	GA, ASSAM SC, GMC
57	WP(C)/2872/2013	ON THE DEATH OF PETITIONER NO.1 RABINDRA NATH SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR.B C DAS MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MR.P K DEKA MR.D DAS MRS.N S PARAJULI MR.D M NATH	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 03/11/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS**

**ITEM NO. 12 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

31	I.A.(Civil)/3195/2022 (CONNECTED WITH ITEM NO. 29 IN THE DAILY CAUSE LIST), B/O in El.Pet./1/2021	KARIM UDDIN BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS.	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY	MR D MAZUMDER
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LEAVE NOTE OF ADVOCATES FOR 03/11/2022

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2)	MR. O P BHATI	20-10-2022	To	12-11-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-33), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
49	AB/3218/2022 B/O	DIBAKAR MALI Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS N GAUTAM	PP, ASSAM
50	AB/3219/2022 B/O	BUBUL CHANDRA BORAH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS MR. H G HAZARIKA	PP, ASSAM
51	AB/3220/2022 B/O	PRADIP SARMA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS MS N MAHANTA	
52	AB/3221/2022 B/O	TANMOY DUTTA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS N GAUTAM	PP, ASSAM
53	AB/3222/2022 B/O	DEEPAK TALUKDAR Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS MS N MAHANTA	PP, ASSAM
<u>BAIL HEARING</u>				
54	AB/2652/2022 FIXED	SAIFUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/11/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

31	WP(C)/4634/2020 WITH WP(C)/7659/2001(D/O), FIXED	MD. MASIUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. B J GHOSH MR. I ALAM MR. I ALAM MR. T SK MR. T SK MR A BHUYAN	MS. R CHOUDHURY MS S S ZIA SR. GA, ASSAM SC, REVENUE
32	WP(C)/5650/2020 B/O	HAGRAMA MOHILARY AND 3 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A R BHUYAN (p-2) MR. M A I HUSSAIN (p-2) MD. R ALI (p-2) MR. A KHOUND MR P BHARDWAJ (P-5,6) MS R A MOSTAFI (p-2)	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA MR. S R RABHA MR. B PRASAD MR. R BAISHYA SC, WPT AND BC SC, BTC SC, ASEC
	WITH I.A.(Civil)/68/2021 in WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A KHOUND	GA, ASSAM SC, WPT AND BC MR. N BORAH SC, ASEC SC, BTC
	WITH I.A.(Civil)/679/2021 in WP(C)/5650/2020	SANJOY SWARGIARY Versus HAGRAMA MOHILARY AND 27 ORS.	MR. K N CHOUDHURY MR. M DAS MR. M K DAS	GA, ASSAM SC, BTC

BAIL HEARING (BA)

33	Bail Appln./2223/2022 WITH SCANNED COPY OF C.R., FIXED	RANJIT KUMAR BORAH Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. U J SAIKIA MR A TEWARI MS S MANGLUNIA MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	SC, CBI
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ORDERS

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LEAVE NOTE OF ADVOCATES FOR 03/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
16	WP(C)/1607/2020 PART-HEARD, FIXED	MUKUT DAS Versus THE ASSAM POWER GENERATION CORPORATION LTD. AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. R M DEKA	SC, APDCL MR T GOGOI (R-3) SC, APGC

LEAVE NOTE OF ADVOCATES FOR 03/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
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14)	MR. P K TIWARI	07-11-2022	To	11-11-2022
15)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
16)	MR. S SHARMA	03-11-2022	To	04-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,3rd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.34-52), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
42	Crl.Pet./792/2015 AT 10:30 AM	SHIV KUMAR KANOI Versus THE STATE OF ASSAM AND ANR	MR.S K GOSWAMI MR.N BARMAN	MR.N C DAS MR.M DAS
43	Review.Pet./156/2022 AT 10:30 AM	SAFATUN NESSA AND 7 ORS. Versus ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. B	MR SISHIR DUTTA MS. S. MOCHAHARI MR. S DUTTA	MR. R GOSWAMI
WITHDRAWAL				
44	Bail Appln./2668/2022 B/O	NURJAMAL GAZI @ JURJAMAL GAJI AND ANR. Versus THE STATE OF ASSAM	MR A N IQBAL MR. SK MUKTAR	PP, ASSAM
MOTION				
45	Crl.Rev.P./522/2022 B/O	SANDIP KUMAR BORA Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALOM	PP, ASSAM
46	AB/3231/2022 B/O	ALTAB ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR M M ZAMAN	PP, ASSAM
BAIL HEARING				
47	AB/2415/2022 FIXED	ANIL GUPTA Versus THE STATE OF ASSAM	MR. S DEKA MR. B. DUTTA MR. S BOIRAGI MR. D GOGOI MS. J BORO MR J DAS	PP, ASSAM
48	AB/2413/2022	SUNIL GUPTA Versus THE STATE OF ASSAM	MR. S DEKA MR. B. DUTTA MR. S BOIRAGI MR. D GOGOI MS. J BORO MR J DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
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10)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
12)	MR. S KHOUND	01-11-2022	To	03-11-2022
13)	MR. U SARMA	04-11-2022	To	04-11-2022
14)	MR. P K TIWARI	07-11-2022	To	11-11-2022
15)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
16)	MR. S SHARMA	03-11-2022	To	04-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,3rd November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
27	AB/2758/2022 FIXED	ABDUL KADER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO)), ON THURSDAY AND FRIDAY ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

10	CRP(IO)/213/2022 BY SLIP	MD. ISMAIL ALI AND 2 ORS Versus HARI GOPAL BISWAS AND 3 ORS	MR. A GANGULY MR. A DHANUKA	
	WITH			
11	CRP(IO)/87/2022	HARI GOPAL BISWAS Versus MD. ISMAIL ALI AND 2 ORS	MS. B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	MR. A GANGULY MR. A DUTTA MR. A DHANUKA

HEARING

12	RSA/99/2013 P/H, FIXED, WITH LCR	ON THE DEATH OF MEDHI THAKURIA HIS LEGAL HEIRS - DIRBEY THAKURIAWIFE RAMEN THAKURIA, UDAY THAKUR Versus MD. MASLIM ALI and ORS.	MR.G N SAHEWALLA MR.P DEKA MRS.S S BAWARI MD.ASLAM	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MS.C BAISHYA
13	CRP/153/2014 P/H, FIXED, WITH LCR	MD. ASAD ALI @ MD. AS Aid ALI Versus SAMARENDRA PAUL and 2 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MS.D GOGOI MR.R SINHA	MR.S K DAS MD.A KHAN MR.G Z AHMED MR.GAUTAM DEKA MR.P K R CHOUDHURY MR.A A HUSSAIN
	WITH MC/1363/2014 in CRP/153/2014	MD. ASAD ALI @ MD. AS Aid ALI Versus SAMARENDRA PAUL and 3 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MR.R SINHA MS.D GOGOI	

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LEAVE NOTE OF ADVOCATES FOR 03/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
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11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
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14)	MR. P K TIWARI	07-11-2022	To	11-11-2022
15)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
16)	MR. S SHARMA	03-11-2022	To	04-11-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.53-70),AND CIVIL BENCH (MAC.APP)),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

25	Crl.A./131/2021 FIXED, BY SLIP	SULTAN MAMUD Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR A ISLAM (R-3) MR. S NEOG (R-2) MS. S G BARUAH (R-2) MR. B BORGHAIN (R-2) PP, ASSAM
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HEARING

26	Crl.A./166/2022 PART-HEARD, LCR 4 FILES, FIXED WITH I.A.(Cr.)/397/2022 in Crl.A./166/2022	HASEM ALI Versus THE STATE OF ASSAM HASEM ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	PP, ASSAM PP, ASSAM
27	Crl.A./120/2021 WITH OFFICE NOTE, LCR 3 FILES, P.B.-1, B/O WITH I.A.(Cr.)/273/2021 in Crl.A./120/2021	PANKAJ HAZARIKA Versus THE STATE OF ASSAM AND ANR. PANKAJ HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM MR D CHAKRABORTY PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
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4)	MD. A J ATIA	31-10-2022	To	10-11-2022
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6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022

8)	MR. P P DAS	01-11-2022	To	07-11-2022
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15)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
16)	MR. S SHARMA	03-11-2022	To	04-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA MATTERS, FROM ITEM NOS. 41-87), ON THURSDAY AND FRIDAY AFTER PART-I ADMISSIONS AND ORDERS MATTERS ARE OVER, ALONG WITH THE FOLLOWING MATTERS

IF NONE APPEARS FOR THE PETITIONERS IN CRL.REV.P. MATTERS, THE COURT MAY HEAR THOSE MATTERS BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
13	FAO/41/2022 FIXED	LALMIYA HOQUE Versus M/S REJIBUL HOQUE AND ANR.	MR M AHMED MS. N CHOUDHURY MR A. ALI MS R P AHMED	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN
	WITH I.A.(Civil)/2192/2022 in FAO/41/2022	LALMIYA HOQUE Versus M/S REJIBUL HOQUE AND ANR.	MR M AHMED MR A. ALI N. CHOUDHURY	

LEAVE NOTE OF ADVOCATES FOR 03/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
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15)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
16)	MR. S SHARMA	03-11-2022	To	04-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

16	MACApp./325/2013 (AT 2:00 PM)	BANIKANTA DAS and 2 ORS. Versus DIPAK KAKOTI and 2 ORS.	MR.B K JAIN MS.M DASGUPTA MS.I SINHA MR.D N CHOUDHURY	MR.K K BHATRA(R-3) MR.R K BHATRA(R-3) MR.A AHMED MS.P HAJJURI(R-3) MS.S DAS(R-3)
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ORDERS

17	MACApp./224/2012 WITH LCR, FIXED	NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HAJJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
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WITH

MC/3201/2012
in MACApp./224/2012

NATIONAL INSURANCE CO LTD
Versus
AKOMANI DAS and ORS

MR.R K BHATRA
MS.A BORA
MS.P HAJJURI
MR A SAIKIA

WITH

18 MACApp./215/2012

NATIONAL INSURANCE CO LTD
Versus
SANJIB HILOIDHARI and 4 ORS

MR.R K BHATRA
MS.P HAJJURI
MRS.A BORAH
MR A SAIKIA

MR. T J MAHANTA (R4)
MR.A J DAS
MR.P CHOUDHURY
MR.R GOSWAMI
MR.I ALAM
MR. M DUTTA (R4)
MR.P DEKA
MR. A BORUA (R4)
MR.B S GOSWAMI

WITH

MC/3167/2012
in MACApp./215/2012

NATIONAL INSURANCE CO LTD
Versus
SANJIB HILOIDHARI and 4 ORS

MR.R K BHATRA
MS.P HAJJURI
MRS.A BORAH
MR A SAIKIA

19	WITH MACApp./216/2012	NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA 4 ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3175/2012 in MACApp./216/2012	NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	
20	WITH MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3185/2012 in MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
	WITH MC/3186/2012 in MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
21	WITH MACApp./225/2012	NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/3203/2012 in MACApp./225/2012	NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
22	WITH MACApp./226/2012	NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.T J MAHANTA MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.P P DUTTA MR.P DEKA MR.B S GOSWAMI
	WITH MC/3205/2012 in MACApp./226/2012	NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	

23	WITH MACApp./113/2013	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/1062/2013 in MACApp./113/2013	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
	WITH I.A.(Civil)/934/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. Versus MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI	MR. R GOSWAMI
	WITH I.A.(Civil)/936/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. Versus MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI	MR. R GOSWAMI
	WITH I.A.(Civil)/937/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. Versus MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI	MR. R GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 03/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
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9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
11)	MR. DITUL DAS	31-10-2022	To	04-11-2022
12)	MR. S KHOUND	01-11-2022	To	03-11-2022
13)	MR. U SARMA	04-11-2022	To	04-11-2022
14)	MR. P K TIWARI	07-11-2022	To	11-11-2022
15)	MR. A K PURKAYASTHA	03-11-2022	To	04-11-2022
16)	MR. S SHARMA	03-11-2022	To	04-11-2022